tion of all Zonal Railway Time Tab-les, is being brought out from October '77.

(b) Does not arise.

## Stoppage of Soad Ash Import

43. SHRI ARVIND GANESH:
KULKARNI: SHRI M.
ANANDAM: SHRIMATI
AMBIKA SONI. SHRI S. W.
DHABE:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that the inipr.rt of soda ash is befog stopped as reported in a news item in the Ecoix rr.ic Tjrs ?<sub>5</sub> of the *15* .*1* October, 1978; an,)
- (b) what is the present position regarding supply  $_0$ f soda ash  $i_0$  small scale units?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) No, Sir.

(b) There is no statutory control over prices and distribution of soda ash. However<sub>1</sub> Govt, have impressed upon the soda ash manufacturers the need to ensure as smooth flow and adequate availabKity of soda ash to various consuming industries particularly small scale units at fair prices.

All the manufacturers of soda ash iftve also assured Government that the requirements of all industrial consumers would be met by them and supplies would be ensured in proportion to the previous years offtake. To supplement indigenous production, two major user associations, namely, the All India Glass Manufacturers Federation and the All India Silieate Manufacturers Association have also been authorised to import 10,000 tonnes each of dense and light soda ash respectively which will be sold by them to units manufacturing Glass and Silicate on a 'No profit No loss' basis in accordance with guidelines issued by the Department of Chemicals and Fertilizers.

## Restrictions on Independent Candidates Contesting Elections

to Questions

- 44. SHRI s. M. KHAN: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:
- (a) whether it is a fact that the Election Commission has suggested certain restrictions on independent candidates from contesting elections; and
- (h) if so, what are the details of the suggestion a'nd what is Government's reaction thereto?

THE MINISTER OF LAW JUS TICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) Yes, Sir.

Commission (b) The Election suggested the doubling of security deposit of candidates and also the subscription of the candidature of in dependent candidates by ten propo sers a'nd ten seconders. These gestions are under consideration part of the comprehensive proposals for electoral reforms at present under examination of the Government.

## Difference in rates of railway fare on Darjeeling Hamalayan Section

45, SHRIMATI PRATIMA BOSE: SHRI JAHARLAL BANERJEE: SHRI PRASENJIT BARMAN: SHRI AHMED HOSSAIN MONDAL:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that there is a difference in the rates of railway fare *on* the Darjeeling Himalayan Section from that of other sections on the Northeast Frontier Railway;
- (b) if so, what are the reasons therefor; and
- (c) whether Government to revise 1 the fare on the Darjeeling Himalayan Section and to make the same at par with the other sections of that Railway?